

- iii) Project on Standards, Testing and Quality Control; and
- iv) Project on Upgradation of Foundry Techniques.

The total assistance agreed to be provide by EEC for these projects is 1,83,000 ECUs.

(c) The above projects are scheduled to be completed by 1989.

### Shrimp Fishing in Andhra Pradesh

\*317. SHRI T. BALA GOUD: Will the Minister of COMMERCE be pleased to state:

(a) whether the Marine Products Exports Development Authority (MPEDA) is monitoring the shrimp fishing by deep sea trawlers based at Visakhapatnam:

(b) the projected target of catches for the current year;

(c) whether catches made so far are low as compared to earlier years:

(d) whether the deep sea fishing boat owners are facing difficulties; and

(e) if so, whether Government propose to extend financial assistance to them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. ASMUNSI) : (a) No, Sir.

(b) No target for catches by deep sea fishing operations has been fixed by the MPEDA.

(c) No monitoring has been done by the MPEDA in aspect of catches by deep sea fishing vessels. It has, however, been reported that catches in 1987-88 were low but

during the early period of 1988-89, they are reported to be better .

(d) The main difficulties being faced by the deep sea fishing boat owners relate to finance, high cost of diesel oil and lack of suitable facilities in certain fishing harbours.

(e) Steps taken by the Government in this regard include persuading the concerned financial institutions for adopting liberal terms for financing deep sea fishing projects, efforts for reduction of excise duty on diesel oil supplied to boat owners and providing accommodation facilities for deep sea fishing vessels in some of the major harbours.

### Loans Granted by Public Financial Institutions to NTC

\*319. DR. V. VENKATESH:  
SHRI ATISH CHANDRA  
SINHA :

Will the Minister of FINANCE be pleased to state:

(a) whether public financial institutions have together extended various kinds of loans to the National Textile Corporation (NTC) and its subsidiary companies during the last three years;

(b) if so, the details thereof;

(c) whether the NTC has failed to repay the debts as per schedule;

(d) if so, the facts thereof; and

(e) the action taken/proposed to be taken for realisation of debts?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI